

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 253/GT/2013

Date: 2.6.2014

To,

Executive Director (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : Revision of Tariff of Faridabad Gas Power Station (431.586 MW) from 1.4.2009 to 31.3.2014, after truing up.

**Ref : (i) This Office letter dated 21.1.2014
(ii) Your affidavit dated 19.2.2014**

With reference to your affidavit in the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 17.6.2014:

- (a) With reference to the information called for vide Sl. No.(iv) of letter dated 21.1.2014, it is noticed that neither the de-capitalization in the additional capital expenditure claimed for 2008-09 has been traced nor the justification for not considering the same in the additional capital expenditure has been furnished. In view of this, the information as called for vide Sl. No (iv) of letter dated 21.1.2014 shall be furnished.
- (b) With reference to the information called for vide Sl. No.(iii) of letter dated 21.1.2014, it is noticed that reconciliation of liabilities has been submitted with the observation that the gap is on account of "O&M liability included in capital liability in balance sheet". In view of this, the party and asset-wise break of these O&M liabilities shall be furnished.
- (c) It is also observed from Annexure-III of the affidavit dated 19.2.2014 that the actual capitalization of spares during 2008-09 is ₹771.91 lakh. However, the spares claimed under Exclusion for 2008-09 is only ₹319.24 lakh. In view of this, the reasons for the increased claim during 2008-09 shall be furnished. In addition, the steps taken towards adjustment of the said amount shall be indicated.
2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours sincerely,
sd/-
(B. Sreekumar)
Deputy Chief (Law)